

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No.450 of 2015 in DFR No.1410 of 2015 and IA No.382 of 2016

Dated: 02nd September, 2016

In the matter of :

M/s Atlantic Power Pvt. Ltd.

... Appellant(s)

Versus

Punjab Energy Development Agency (PEDA) & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **29th September, 2016.**

Court Master

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